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Title: Introduction of Over the Top Platforms Regulatory Authority Bill, 2021

SHRI MANOJ KOTAK (MUMBAI NORTH-EAST): Sir, I beg to move for leave to introduce a Bill to establish an Over-the-Top (OTT) Platform Regulatory Authority to ensure complete ban on showing violent, abusive and vulgar web series, films or such other similar content on Over-the-Top Platforms in the country and for matters connected therewith.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to establish an Over-the-Top (OTT) Platforms Regulatory Authority to ensure complete ban on showing violent, abusive and vulgar web series, films or such other similar content on Over-the-Top Platforms in the country and for matters connected therewith.”

The motion was adopted.

SHRI MANOJ KOTAK : Sir, I introduce** the Bill.

HON. CHAIRPERSON: Item nos. 83 and 84: Shri Subrat Pathak – Not present

Item no.85: Shri Sudhakar Tukaram Shrangare – Not present

Item nos. 86 and 87: Shri Jugal Kishore Sharma – Not present

Item no. 88: Shri Ram Mohan Naidu Kinjarapu – Not present

Item nos. 89 and 90: Shri Gajanan Kirtikar – Not present

Item no. 91: Shri Hasmukhbhai Somabhai Patel

